

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

C.P.C. 32 of 99  
(O.A. 1437 of 96)

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman.

Hon'ble Mr. B.P. Singh, Administrative Member.

GAUTAM KR. MONDAL

-V E R S U S -

1. Sri R.N. Malhotra, General Manager,  
S.E. Railway, Garden Reach, Calcutta-43.
2. Sri R.R. Bhandari,  
Chief Personnel Officer/S.E. Railway, Cal-43.
3. Sri A.K. Das, Chief Commercial Manager,  
S.E. Railway, Calcutta-700 001.

For the applicant : Mr. B.C. Sinha, counsel.

For the respondents : Mr. C. Samaddar, counsel.

Heard on 8.10.99

Order on 8.10.99

O R D E R

S.N. Mallick, VC

When the matter is taken up for hearing today, it is admitted by Id. counsel appearing for both the parties that the order of the Tribunal dated 14.7.98 passed in O.A. 1437/96 has since been complied with. But admittedly there is some delay in the order of compliance. It is submitted by Mr. Samaddar that the delay was due to the procedural stages through which the matter had to be processed. After hearing Id. counsel for both the parties and after going through the material on record, we do not find any sufficient reason to proceed for contempt against the respondents. The application is dismissed and the proceeding is dropped.

2. No order is passed as to costs.

Member (A)

Vice-Chairman.

a.K.C.